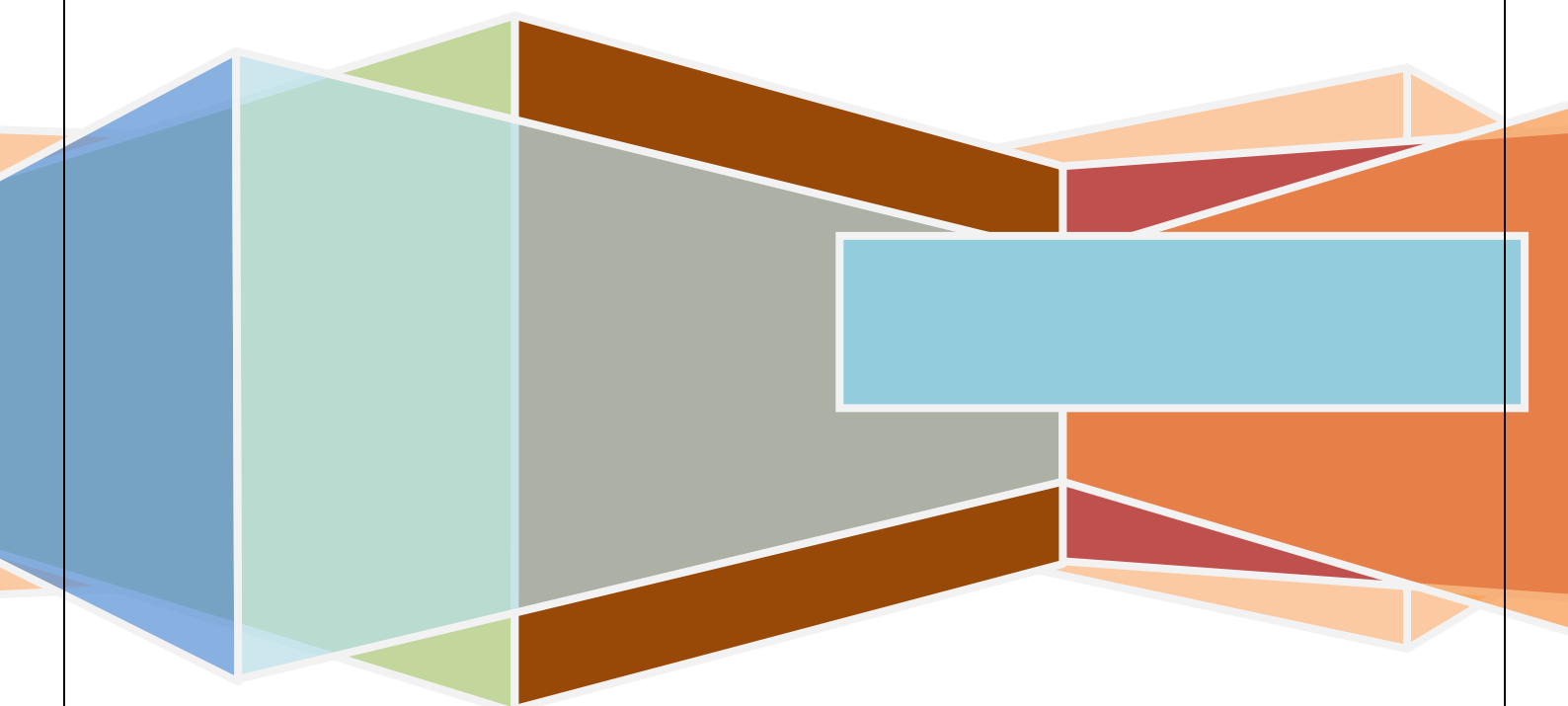


Monthly MIS Report on Export Promotion Schemes

FEBRUARY, 2026

(Based on data upto January 2026)



**Government of India
Ministry of Commerce and Industry
Department of Commerce
Directorate General of Foreign Trade
Statistics Division
(MIS Unit)**

Suggestions/feedback may be sent to Shri Sarbeswar Majhi, Director by e-mail at sarbeswar.majhi@gov.in

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I. INTRODUCTION

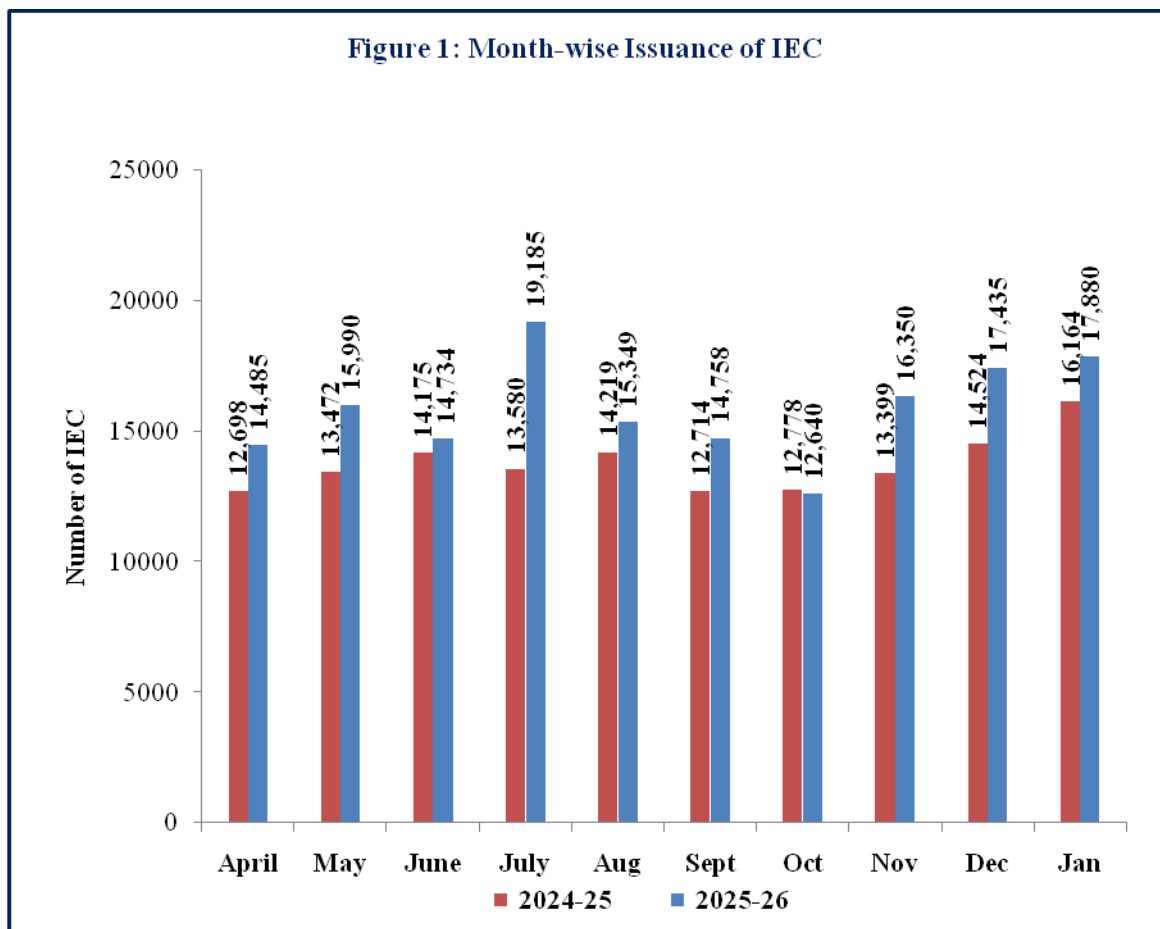
Directorate General of Foreign Trade (DGFT) issues various types of scrips/authorizations under different export promotion schemes through its Regional Authorities (RAs) across the country. This MIS information on various parameters is helpful in monitoring the performance of Regional Authorities and for policymakers and stakeholders to monitor and evaluate the export promotion schemes.

II. Importer-Exporter Code (IEC)

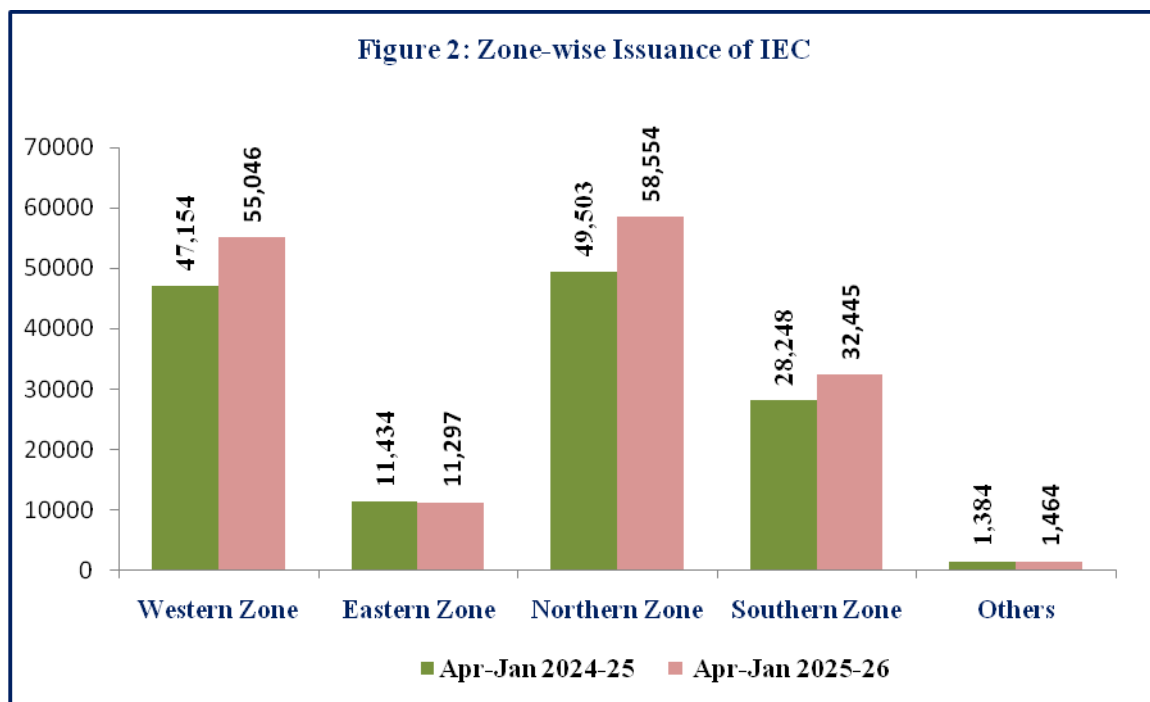
An IEC is a 10-digit number allotted to a person that is mandatory for undertaking any export/import activities.

RA-wise number of IEC issued in the month of April- January in 2025-26 and 2024-25 is given at Table 1. It is clear from Table 1 that there is an increase of 10.6 % in issuance of IEC during January 2025-26 over the corresponding month of previous year. Total number of 17,880 IECs was issued during January 2025-26 as compared to 16,164 IECs during January 2024-25.

Figure 1 reflects month-wise number of IEC issued in the month of April, May, June, July, August, September, October, November, December and January in 2024-25 and 2025-26.



. **Figure 2** depicts the zone-wise issuance of IEC during April- January in 2024-25 and 2025-26. It reflects that Northern Zone issued the highest number of 58,554 IEC followed by Western Zone with 49,503 IECs during April- January 2025-26.



III. Services Exports from India Scheme (SEIS)

Services Exports from India Scheme (SEIS), introduced in the Foreign Trade Policy (2015-20) replacing the Served from India Scheme (SFIS), is an incentive scheme for eligible service exports. SEIS offers reward at 3% or 5% of net foreign exchange earned. This scheme covers ‘Service Providers located in India’ instead of ‘Indian Service Providers’. Under the new scheme, the incentive scrips issued are transferable.

All India and RA-wise details of issuance of scrips along with the value of scrips, under SEIS during April-January 2025-26 are given at **Table 2 to 6**. It is clear from Table 2 that 347 scrips were issued under SEIS by various Regional Authorities with value of scrips Rs. 234 crore and FOB value of exports Rs 5737 crore during April-January 2025-26.

Figure 3 reflects the number of scrips issued by the major RAs, having more than 3% share in total issuance of scrips under SEIS during April-January 2025-26 and April-January 2024-25. Pune RA issued the highest number of 129 scrips during April-January 2025-26 followed by Mumbai with 126 scrips.

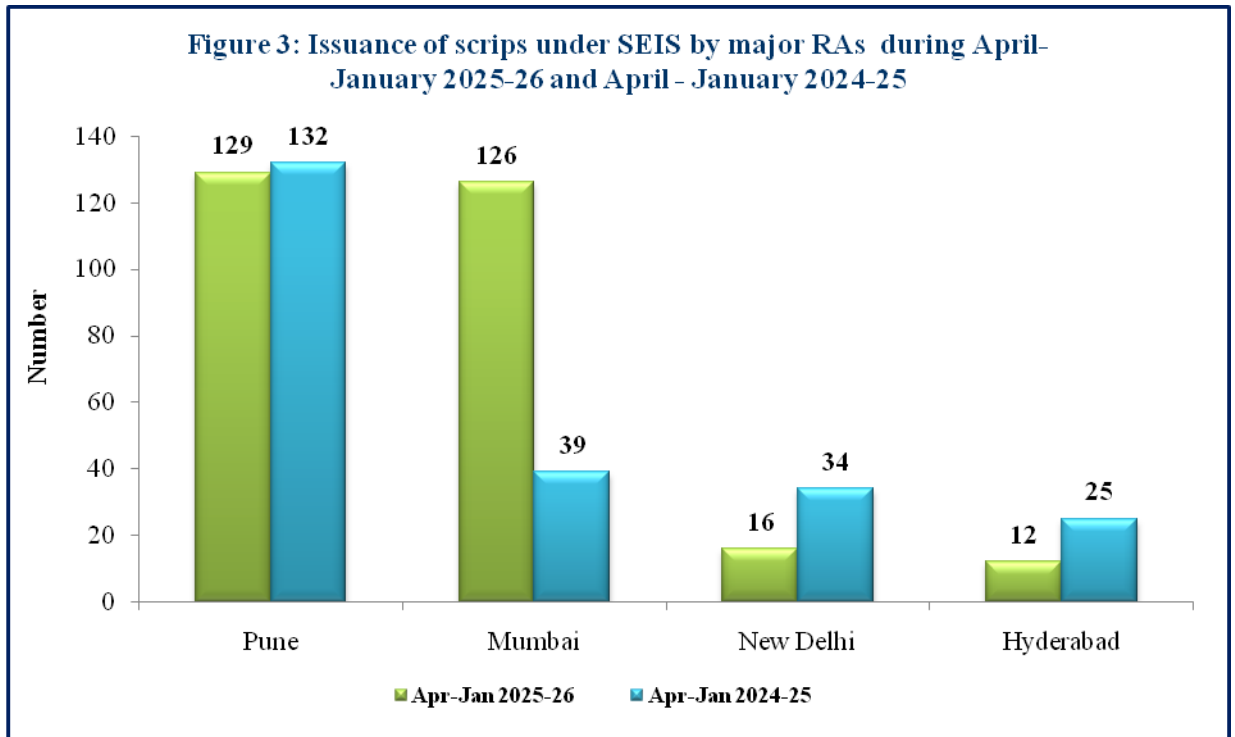
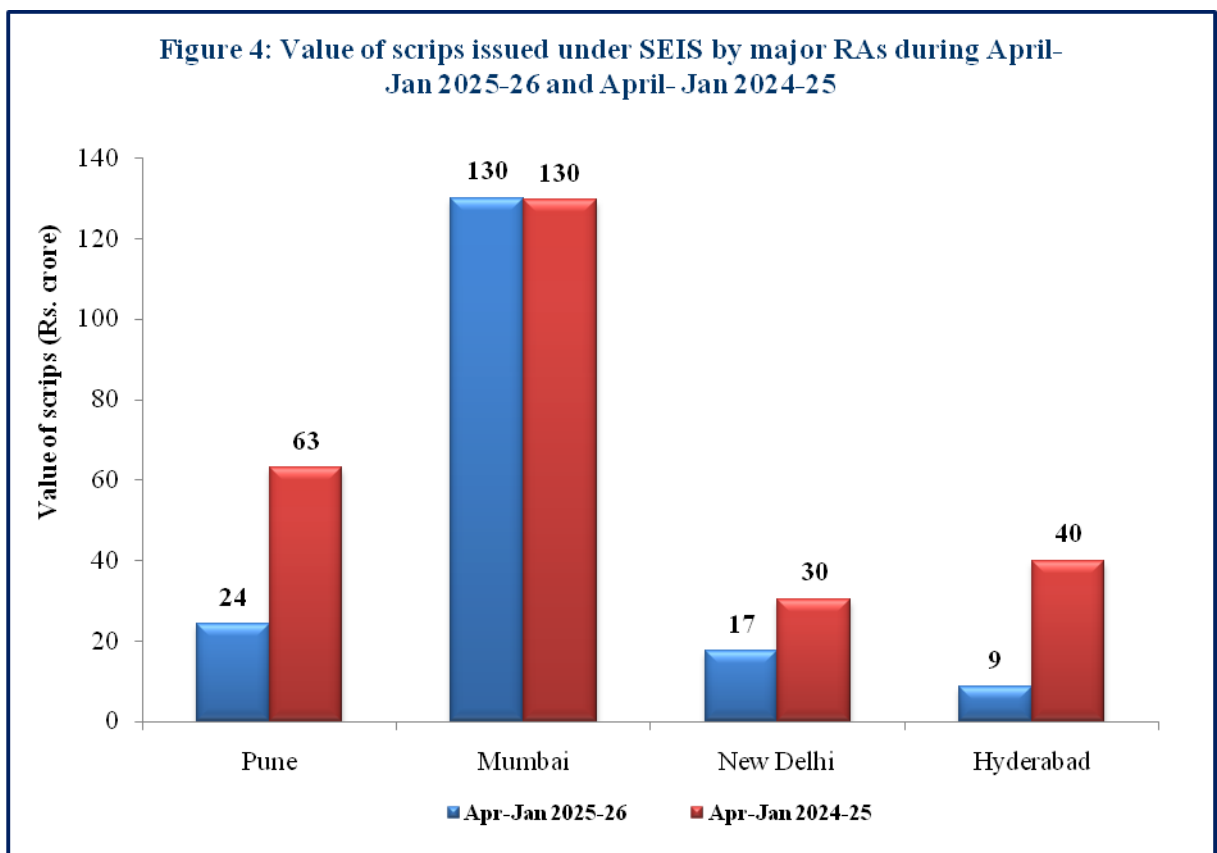


Figure 4 reflects the value of scrips issued by various RAs under SEIS during April-January 2025-26 and April-January 2024-25. It reflects that Mumbai RA issued the highest value of scrips of Rs. 130 crore in April-January 2025-26 followed by Pune which issued value of scrips of Rs. 24 crore during April-January 2025-26.



IV. Export Authorization

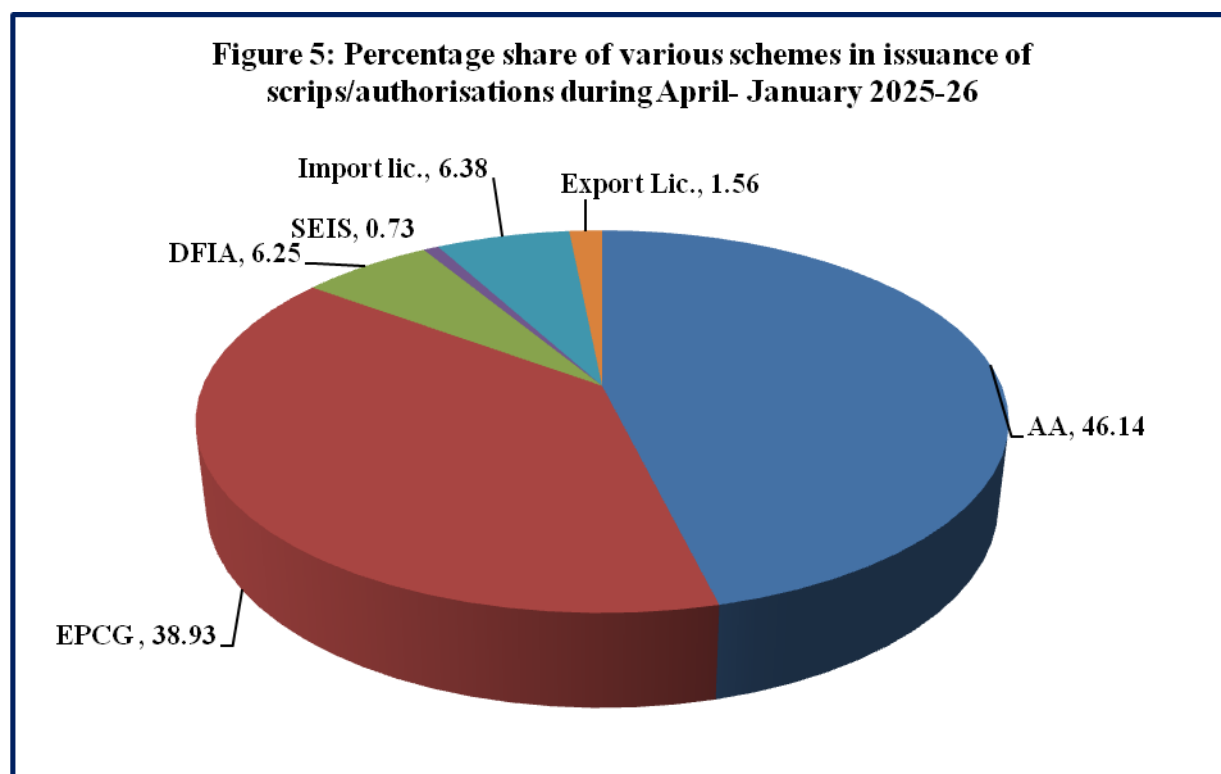
Export of items categorised as ‘Restricted’ in Schedule 2 of ITC (HS) Classification for export is subjected to license. The applications for issuance of export authorization for restricted items (other than SCOMET items) e.g. onion seeds, live animals, seaweeds, non-basmati rice paddy (husk) other than seed quality, fodder material, fertilizers (NPK, SSP, urea etc.), chemicals under Montreal Protocol etc., are processed and considered by an EXIM Facilitation Committee (EFC) consisting of representatives of various Ministries and Departments. “Special Chemicals, Organism, Materials, Equipment and Technologies (SCOMET)” items are dual-use items having potential for both civilian and Weapons of Mass Destruction (WMD) applications. Export of such items is either restricted, requiring an authorisation for their export, or is prohibited. Total number of authorisations issued under Export License is 743 with FOB value of Rs 24,676 crore during the month of April-January 2025-26.

V. Import Authorization

Import of items categorised as ‘Restricted’ in Schedule 1 of ITC (HS) Classification for import, is subjected to license. Total number of authorisations issued under Import License is 3,034 with CIF value of Rs 7,34,321 crore during the month of April- January 2025-26.

VI. Export Promotion Scheme-wise share in issuance of scrips/authorizations

Figure 5 shows the share of various export promotion schemes in issuance of scrips/authorisations by the Regional Authorities during April-January 2025-26. It shows that AA Scheme has the highest share of 46.14 % in issuance of scrips among all export promotion schemes, followed by EPCG Scheme with 38.93%.



VII. Advance Authorisation Scheme

Advance Authorisation is issued to allow duty free import of input, which is physically incorporated in export product (making normal allowance for wastage). In addition, fuel, oil, catalyst which is consumed/ utilized in the process of production of export product, may also be allowed.

RA-wise number of authorisations issued under Advance Authorisation scheme along with the value of Export Obligation (EO) fixed and unredeemed authorisations as on April-January, 2025-26 where EO period has expired (till 2022-23) are given at **Table 7**. The details of number of authorisations issued along with the value of Export Obligation (EO) fixed since 2023-24 to 2024-25 and unredeemed authorisations as on January 2025 are given at **Table 8**. Further, the status of issuance of authorisations for April-January 2025 is given at **Table 9**.

Figure 6 reflects the number of authorisations issued by major RAs, having more than 1% share in total issuance during April-January 2025-26. It shows that Mumbai RA issued the highest number of 5600 authorisations, followed by New Delhi with 3940 authorisations.

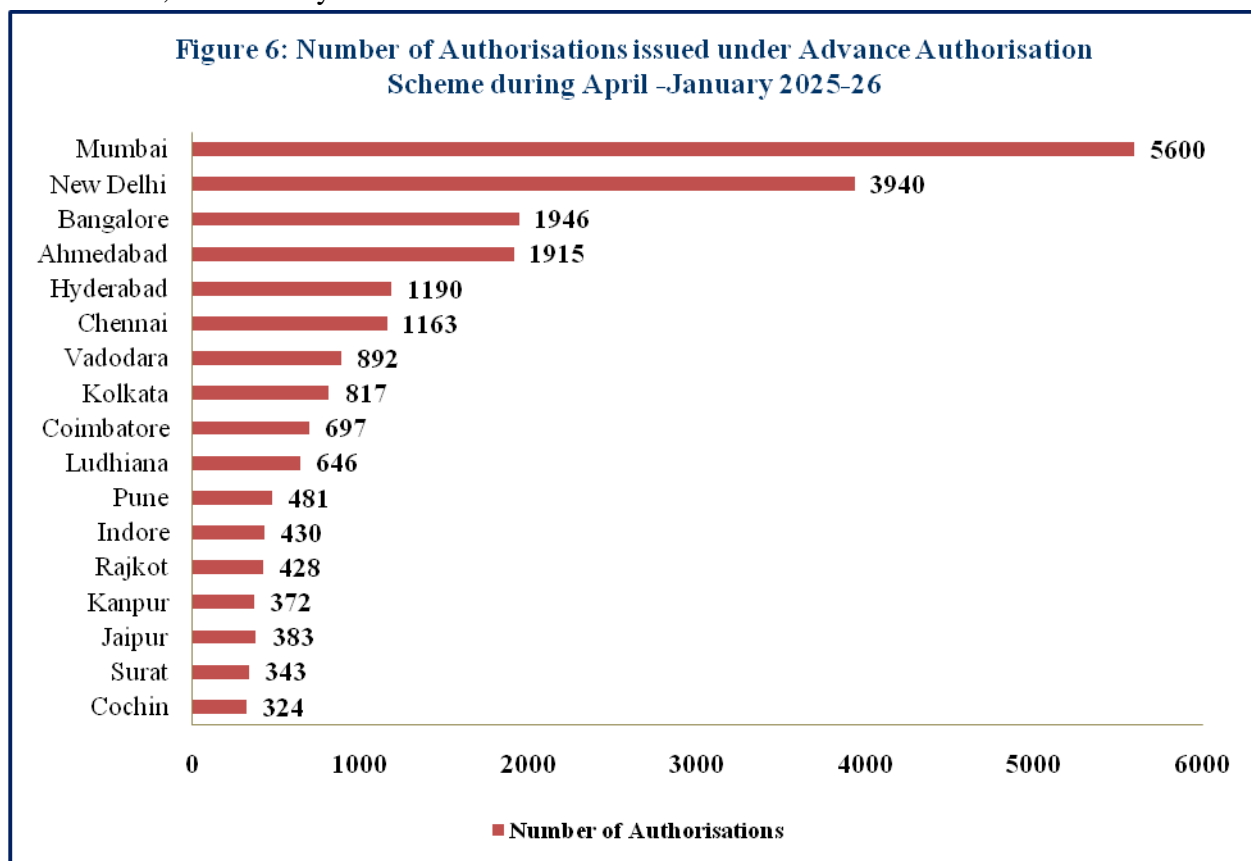
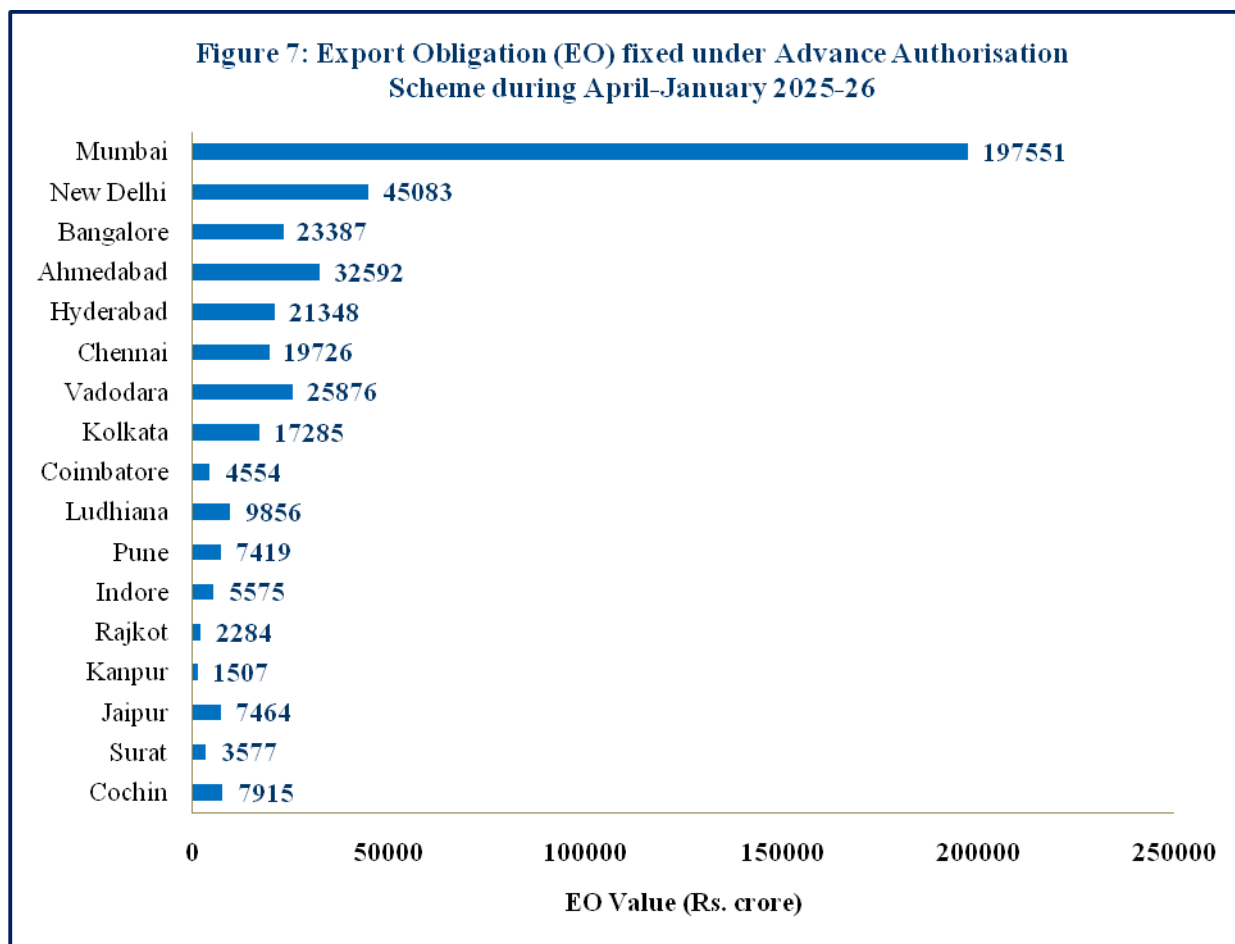


Figure 7 shows the value of Export Obligation (EO) fixed under Advance Authorisation Scheme by major RAs, having more than 1% share in total issuance during April-January 2025-26.



VIII. Export Promotion of Capital Goods (EPCG) Scheme

The objective of the EPCG Scheme is to facilitate import of capital goods for producing quality goods and services to enhance India's export competitiveness. Post Export EPCG duty credit scrips are also available to exporters who intend to import capital goods on full payment of applicable duties in cash and choose to opt for this scheme.

Import under EPCG Scheme shall be subject to an export obligation equivalent to 6 times of duties, taxes and cess saved on capital goods, to be fulfilled in 6 years reckoned from date of issue of Authorisation. Authorisation shall be valid for import for 18 months from the date of issue of Authorisation. EO shall be fulfilled by the authorisation holder through export of goods which are manufactured by him or his supporting manufacturer / services rendered by him, for which the EPCG authorisation has been granted. Revalidation of EPCG Authorisation shall not be permitted.

RA-wise number of authorisations issued under EPCG scheme along with the value of Export Obligation (EO) fixed and unredeemed authorisations as on January, 2026 where EO period has expired (till 2017-18) are given at **Table 10**. The details of number of authorisations issued along with the value of Export Obligation (EO) fixed upto March, 2025 and unredeemed authorisations as on January 2025 are given at **Table 11**. Further, the status of issuance of authorisations for April-Jan 2025-26 is given at

Table 12. It shows that total number of 18,504 authorisations along with Rs. 25,191 crore duty foregone amount was issued under EPCG Scheme during April- January 2025-26.

Figure 8 shows the number of authorisations issued by major RAs, having more than 1% share in total issuance during April-January 2025-26. It shows that Surat RA issued the highest number of 5,343 authorisations, followed by New Delhi RA with 2038 authorisations.

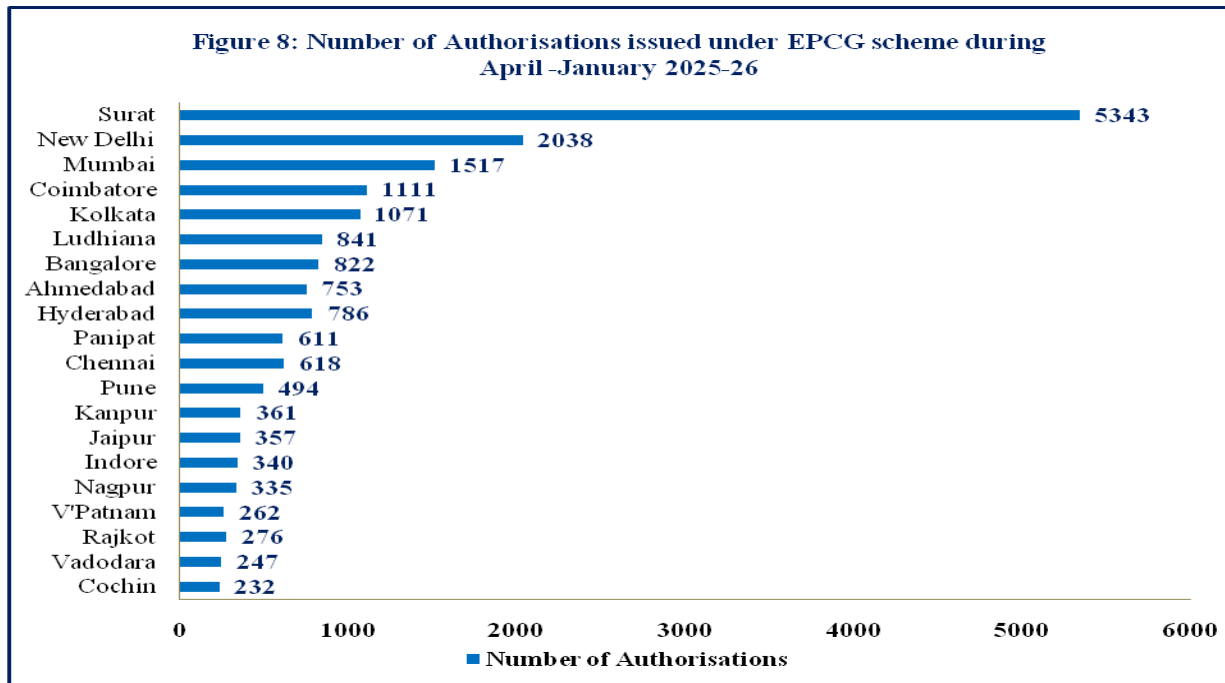


Figure 9 Shows the value of total Export Obligation (includes avg EO and Addl spec EO) fixed under EPCG Scheme by major RAs, having more than 1% share in total issuance, during April-Jan. 2025-26.

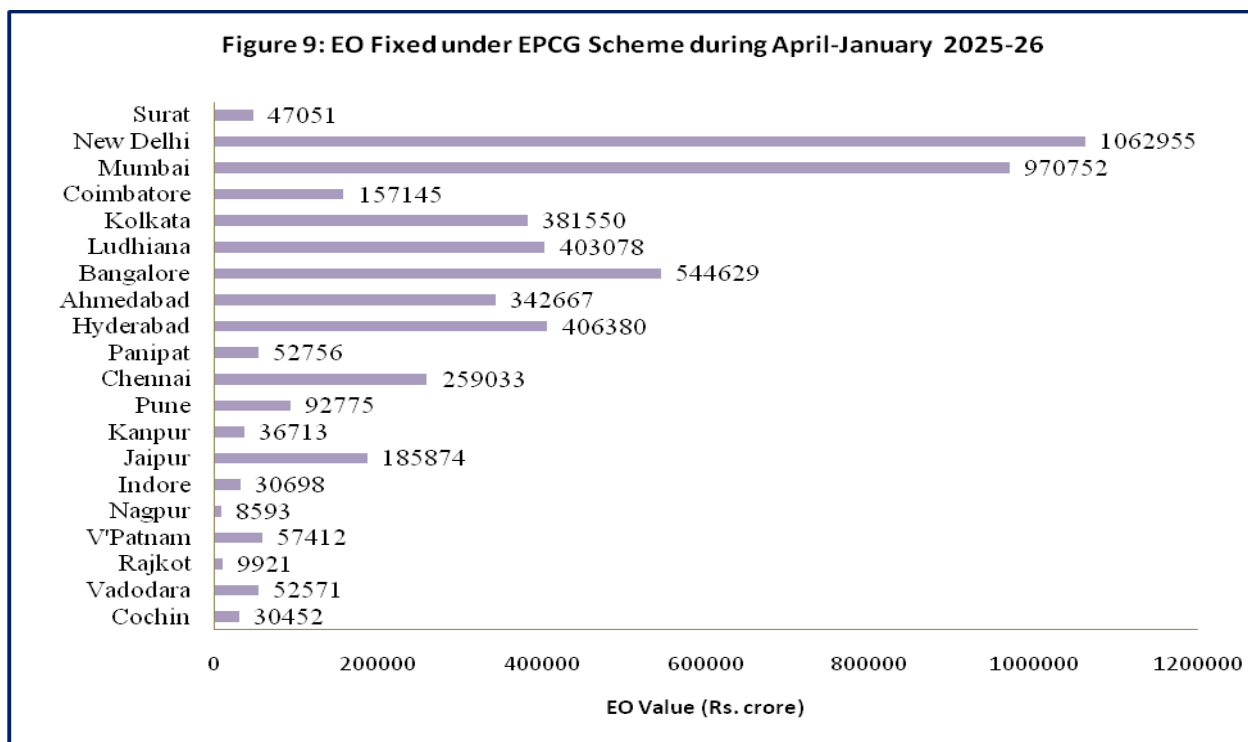


Table 1: RA-wise number of IEC issued during 2024-25 and 2025-26

Sl. No.	Regional Authorities	2024-25		2025-26	
		Jan	April-Jan	Jan	April-Jan
1	Mumbai	1678	14060	1919	16255
2	Ahmedabad	877	6901	746	7576
3	Rajkot	551	4207	489	4509
4	Pune	801	6563	978	8105
5	Vadodara	196	1822	230	2142
6	Surat	1017	8602	1075	10979
7	Nagpur	260	2479	318	2740
8	Indore	307	2520	354	2740
Western Zone		5687	47154	6109	55046
9	Kolkata	1078	9658	1082	9425
10	Guwahati	347	1776	591	1872
Eastern Zone		1425	11434	1673	11297
11	Chennai	648	5918	676	6596
12	Bangalore	866	7369	938	8402
13	Hyderabad	543	4771	596	5534
14	Cochin	436	3820	469	4253
15	Visakhapatnam	267	2065	268	2527
16	Coimbatore	488	4305	566	5133
Southern Zone		3248	28248	3513	32445
17	New Delhi	3042	26495	3262	30464
18	Kanpur	471	3740	461	4204
19	Jaipur	822	7435	1059	9364
20	Varanasi	177	1426	285	2093
21	Jammu	24	210	20	178
22	Ludhiana	702	6587	807	8068
23	Panipat	368	3181	469	3664
24	Srinagar	51	429	56	519
Northern Zone		5657	49503	6419	58554
25	Others	147	1384	166	1464
Total number of IEC issued		16164	137723	17880	158806

Table 2: Scheme-wise Authorisations/Scripts and FOB/CIF values: All India					
Schemes		2024-25		2025-26	
		Jan	Apr-Jan	Jan	Apr-Jan
Services Exports From India Scheme	Number of Scripts	15	274	0	347
	Value of Scripts (Rs. Crore)	56	320	0	234
	FOB value of Exports (Rs. Crore)	1,256	7,992	0	5,737
Advance Authorization	Number of Authorization	2,420	21,599	2,070	21,935
	CIF value of imports (Rs. Crore)	28,223	2,36,010	28,528	2,59,806
	FOB value of Exports (Rs. Crore)	47,636	3,97,047	47,087	4,38,529
Duty Free Import Authorization	Number of Authorization	360	2,545	384	2,972
	CIF value of imports (Rs. Crore)	1,225	8,392	1,252	9,154
	FOB value of Exports (Rs. Crore)	1,410	9,585	1,645	11,098
Export Promotion Capital Goods	Number of Authorization	1,714	15,511	1,690	18,504
	Duty foregone Amount (Rs. Crore)	2,472	19,996	3,050	25,191
	FOB value of Exports (Rs. Crore)	14,633	1,16,022	17,891	1,47,108
Import License for Restricted Items	Number of Authorization	457	4,047	272	3,034
	CIF value of imports (Rs. Crore)	94,068	6,31,403	9,631	7,34,321
Export License for Restricted Items	Number of Authorization	62	344	60	743
	FOB value of Exports (Rs. Crore)	2,132	33,31,828	4,480	24,676
Total	Number of Authorization	5,028	44,320	4,476	47,535
	CIF value of imports (Rs. Crore)	1,26,044	8,96,121	42,461	10,28,707
	FOB value of Exports (Rs. Crore)	67,068	38,62,475	71,102	6,27,147

Table 3: Scheme-wise Authorisations/Scripts and FOB/CIF values: Western Zone RAs

Schemes		Mumbai				Ahmedabad			
		2024-25		2025-26		2024-25		2025-26	
		Jan	Apr-Jan	Jan	Apr-Jan	Jan	Apr-Jan	Jan	Apr-Jan
Services Exports From India Scheme	Number of Scripts	5	39	0	126	0	0	0	0
	Value of Scripts (Rs. Crore)	54	130	0	130	0	0	0	0
	FOB value of Exports (Rs. Crore)	1,216	3,005	0	2,196	0	0	0	0
Advance Authorization	Number of Authorization	601	5,583	572	5,600	236	1,946	171	1,915
	CIF value of imports (Rs. Crore)	12,949	92,595	14,007	1,00,106	1,949	20,190	1,206	26,884
	FOB value of Exports (Rs. Crore)	26,492	1,98,154	25,962	1,97,551	2,735	25,180	1,493	32,592
Duty Free Import Authorization	Number of Authorization	141	1,090	81	993	27	143	37	240
	CIF value of imports (Rs. Crore)	326	2,194	194	2,528	60	340	107	621
	FOB value of Exports (Rs. Crore)	366	2,490	225	2,934	69	364	123	713
Export Promotion Capital Goods	Number of Authorization	143	1,468	153	1,517	64	706	69	753
	Duty foregone Amount (Rs. Crore)	1,069	4,942	1,169	6,769	78	1,481	167	1,126
	FOB value of Exports (Rs. Crore)	6,402	29,486	7,009	40,377	462	8,057	901	6,513
Import License for Restricted Items	Number of Authorization	0	0	0	0	0	0	0	0
	CIF value of imports (Rs. Crore)	0	0	0	0	0	0	0	0
Export License for Restricted Items	Number of Authorization	0	0	0	0	0	0	0	0
	FOB value of Exports (Rs. Crore)	0	0	0	0	0	0	0	0
Total	Number of Authorization	890	8,180	806	8,236	327	2,795	277	2,908
	CIF value of imports (Rs. Crore)	14,398	99,861	15,370	1,09,533	2,087	22,012	1,480	28,631
	FOB value of Exports (Rs. Crore)	34,476	2,33,136	33,197	2,43,059	3,265	33,602	2,516	39,818

Table 3: Scheme-wise Authorisations/Scripts and FOB/CIF values: Western Zone RAs

Schemes		Rajkot				Pune			
		2024-25		2025-26		2024-25		2025-26	
		Jan	Apr-Jan	Jan	Apr-Jan	Jan	Apr-Jan	Jan	Apr-Jan
Services Exports From India Scheme	Number of Scripts	0	0	0	0	7	132	0	129
	Value of Scripts (Rs. Crore)	0	0	0	0	2	63	0	24
	FOB value of Exports (Rs. Crore)	0	0	0	0	31	1,528	0	1,240
Advance Authorization	Number of Authorization	43	450	42	428	54	418	54	481
	CIF value of imports (Rs. Crore)	180	2,062	217	1,923	320	2,796	616	3,349
	FOB value of Exports (Rs. Crore)	209	2,446	259	2,284	535	5,811	1,069	7,419
Duty Free Import Authorization	Number of Authorization	7	78	29	128	2	8	1	13
	CIF value of imports (Rs. Crore)	7	172	66	268	10	17	7	38
	FOB value of Exports (Rs. Crore)	8	185	74	310	12	20	8	49
Export Promotion Capital Goods	Number of Authorization	43	330	35	276	68	469	61	494
	Duty foregone Amount (Rs. Crore)	60	475	73	435	70	885	59	660
	FOB value of Exports (Rs. Crore)	353	2,820	437	2,564	421	5,247	352	3,937
Import License for Restricted Items	Number of Authorization	0	0	0	0	0	0	0	0
	CIF value of imports (Rs. Crore)	0	0	0	0	0	0	0	0
Export License for Restricted Items	Number of Authorization	0	0	0	0	0	0	0	0
	FOB value of Exports (Rs. Crore)	0	0	0	0	0	0	0	0
Total	Number of Authorization	93	858	106	832	131	1,027	116	1,117
	CIF value of imports (Rs. Crore)	246	2,709	356	2,626	402	3,761	681	4,071
	FOB value of Exports (Rs. Crore)	570	5,452	771	5,157	1,000	12,607	1,428	12,645

Table 3: Scheme-wise Authorisations/Scripts and FOB/CIF values: Western Zone RAs

Schemes		Vadodara				Surat			
		2024-25		2025-26		2024-25		2025-26	
		Jan	Apr-Jan	Jan	Apr-Jan	Jan	Apr-Jan	Jan	Apr-Jan
Services Exports From India Scheme	Number of Scripts	0	2	0	1	0	0	0	0
	Value of Scripts (Rs. Crore)	0	2	0	2	0	0	0	0
	FOB value of Exports (Rs. Crore)	0	36	0	33	0	0	0	0
Advance Authorization	Number of Authorization	105	1,003	66	892	42	348	29	343
	CIF value of imports (Rs. Crore)	1,981	13,260	600	12,326	253	2,714	216	2,561
	FOB value of Exports (Rs. Crore)	2,589	17,099	877	25,876	307	3,797	257	3,577
Duty Free Import Authorization	Number of Authorization	5	55	8	68	89	586	122	902
	CIF value of imports (Rs. Crore)	46	239	80	449	179	1,342	207	1,604
	FOB value of Exports (Rs. Crore)	54	280	92	508	205	1,523	225	1,811
Export Promotion Capital Goods	Number of Authorization	35	233	21	247	410	3,203	342	5,343
	Duty foregone Amount (Rs. Crore)	81	381	20	411	192	1,341	209	2,413
	FOB value of Exports (Rs. Crore)	481	2,272	119	2,439	1,127	7,865	1,151	13,961
Import License for Restricted Items	Number of Authorization	0	0	0	0	0	0	0	0
	CIF value of imports (Rs. Crore)	0	0	0	0	0	0	0	0
Export License for Restricted Items	Number of Authorization	0	0	0	0	0	0	0	0
	FOB value of Exports (Rs. Crore)	0	0	0	0	0	0	0	0
Total	Number of Authorization	145	1,293	95	1,208	541	4,137	493	6,588
	CIF value of imports (Rs. Crore)	2,108	13,882	700	13,188	624	5,398	632	6,579
	FOB value of Exports (Rs. Crore)	3,123	19,687	1,088	28,857	1,639	13,185	1,632	19,349

Table 3: Scheme-wise Authorisations/Scripts and FOB/CIF values: Western Zone RAs

Schemes		Nagpur				Indore			
		2024-25		2025-26		2024-25		2025-26	
		Jan	Apr-Jan	Jan	Apr-Jan	Jan	Apr-Jan	Jan	Apr-Jan
Services Exports From India Scheme	Number of Scripts	0	0	0	0	0	0	0	0
	Value of Scripts (Rs. Crore)	0	0	0	0	0	0	0	0
	FOB value of Exports (Rs. Crore)	0	0	0	0	0	0	0	0
Advance Authorization	Number of Authorization	9	139	16	104	91	505	34	430
	CIF value of imports (Rs. Crore)	82	1,700	106	550	468	2,827	306	2,981
	FOB value of Exports (Rs. Crore)	112	2,031	161	839	585	3,458	424	5,575
Duty Free Import Authorization	Number of Authorization	1	8	1	21	3	21	5	20
	CIF value of imports (Rs. Crore)	2	18	1	75	3	24	9	44
	FOB value of Exports (Rs. Crore)	3	20	2	87	4	28	11	52
Export Promotion Capital Goods	Number of Authorization	36	339	35	335	26	288	43	340
	Duty foregone Amount (Rs. Crore)	11	184	26	271	20	220	137	372
	FOB value of Exports (Rs. Crore)	63	1,023	153	1,565	115	1,228	819	2,124
Import License for Restricted Items	Number of Authorization	0	0	0	0	0	0	0	0
	CIF value of imports (Rs. Crore)	0	0	0	0	0	0	0	0
Export License for Restricted Items	Number of Authorization	0	0	0	0	0	0	0	0
	FOB value of Exports (Rs. Crore)	0	0	0	0	0	0	0	0
Total	Number of Authorization	46	486	52	460	120	814	82	790
	CIF value of imports (Rs. Crore)	95	1,902	133	895	491	3,072	453	3,397
	FOB value of Exports (Rs. Crore)	177	3,074	316	2,491	703	4,714	1,255	7,751

Table 3: Scheme-wise Authorisations/Scripts and FOB/CIF values: Western Zone RAs

Schemes		Western Zone Total			
		2024-25		2025-26	
		Jan	Apr-Jan	Jan	Apr-Jan
Services Exports From India Scheme	Number of Scripts	12	173	0	256
	Value of Scripts (Rs. Crore)	56	194	0	156
	FOB value of Exports (Rs. Crore)	1,248	4,570	0	3,470
Advance Authorization	Number of Authorization	1,181	10,392	984	10,193
	CIF value of imports (Rs. Crore)	18,182	1,38,145	17,273	1,50,680
	FOB value of Exports (Rs. Crore)	33,562	2,57,977	30,503	2,75,713
Duty Free Import Authorization	Number of Authorization	275	1,989	284	2,385
	CIF value of imports (Rs. Crore)	634	4,347	671	5,627
	FOB value of Exports (Rs. Crore)	721	4,910	759	6,463
Export Promotion Capital Goods	Number of Authorization	825	7,036	759	9,305
	Duty foregone Amount (Rs. Crore)	1,580	9,910	1,861	12,457
	FOB value of Exports (Rs. Crore)	9,423	57,999	10,941	73,481
Import License for Restricted Items	Number of Authorization	0	0	0	0
	CIF value of imports (Rs. Crore)	0	0	0	0
Export License for Restricted Items	Number of Authorization	0	0	0	0
	FOB value of Exports (Rs. Crore)	0	0	0	0
Total	Number of Authorization	2,293	19,590	2,027	22,139
	CIF value of imports (Rs. Crore)	20,451	1,52,596	19,805	1,68,920
	FOB value of Exports (Rs. Crore)	44,954	3,25,456	42,203	3,59,126

Table 4: Scheme-wise Authorisations/Scripts and FOB/CIF values: Eastern Zone RAs

Schemes		Kolkata				Guwahati			
		2024-25		2025-26		2024-25		2025-26	
		Jan	Apr-Jan	Jan	Apr-Jan	Jan	Apr-Jan	Jan	Apr-Jan
Services Exports From India Scheme	Number of Scripts	0	11	0	1	0	0	0	0
	Value of Scripts (Rs. Crore)	0	4	0	9	0	0	0	0
	FOB value of Exports (Rs. Crore)	0	76	0	242	0	0	0	0
Advance Authorization	Number of Authorization	69	683	77	817	0	0	0	0
	CIF value of imports (Rs. Crore)	612	9,709	1,105	13,873	0	0	0	0
	FOB value of Exports (Rs. Crore)	815	11,585	1,602	17,285	0	0	0	0
Duty Free Import Authorization	Number of Authorization	6	28	7	49	0	0	0	0
	CIF value of imports (Rs. Crore)	79	586	68	396	0	0	0	0
	FOB value of Exports (Rs. Crore)	95	712	84	488	0	0	0	0
Export Promotion Capital Goods	Number of Authorization	101	1,046	101	1,071	0	0	0	9
	Duty foregone Amount (Rs. Crore)	142	2,319	208	2,312	0	0	0	29
	FOB value of Exports (Rs. Crore)	768	12,624	1,212	13,118	0	0	0	164
Import License for Restricted Items	Number of Authorization	0	0	0	0	0	0	0	0
	CIF value of imports (Rs. Crore)	0	0	0	0	0	0	0	0
Export License for Restricted Items	Number of Authorization	0	0	0	0	0	0	0	0
	FOB value of Exports (Rs. Crore)	0	0	0	0	0	0	0	0
Total	Number of Authorization	176	1,768	185	1,938	0	0	0	9
	CIF value of imports (Rs. Crore)	833	12,617	1,381	16,591	0	0	0	29
	FOB value of Exports (Rs. Crore)	1,678	24,997	2,898	31,134	0	0	0	164

Table 4: Scheme-wise Authorisations/Scripts and FOB/CIF values: Eastern Zone RAs					
Schemes		Eastern Zone Total			
		2024-25		2025-26	
		Jan	Apr-Jan	Jan	Apr-Jan
Services Exports From India Scheme	Number of Scripts	0	11	0	1
	Value of Scripts (Rs. Crore)	0	4	0	9
	FOB value of Exports (Rs. Crore)	0	76	0	242
Advance Authorization	Number of Authorization	69	683	77	817
	CIF value of imports (Rs. Crore)	612	9,709	1,105	13,873
	FOB value of Exports (Rs. Crore)	815	11,585	1,602	17,285
Duty Free Import Authorization	Number of Authorization	6	28	7	49
	CIF value of imports (Rs. Crore)	79	586	68	396
	FOB value of Exports (Rs. Crore)	95	712	84	488
Export Promotion Capital Goods	Number of Authorization	101	1,046	101	1,080
	Duty foregone Amount (Rs. Crore)	142	2,319	208	2,340
	FOB value of Exports (Rs. Crore)	768	12,624	1,212	13,283
Import License for Restricted Items	Number of Authorization	0	0	0	0
	CIF value of imports (Rs. Crore)	0	0	0	0
Export License for Restricted Items	Number of Authorization	0	0	0	0
	FOB value of Exports (Rs. Crore)	0	0	0	0
Total	Number of Authorization	176	1,768	185	1,947
	CIF value of imports (Rs. Crore)	833	12,617	1,381	16,619
	FOB value of Exports (Rs. Crore)	1,678	24,997	2,898	31,298

Table 5: Scheme-wise Authorisations/Scripts and FOB/CIF values: Southern Zone RAs

Schemes		Chennai				Bangalore			
		2024-25		2025-26		2024-25		2025-26	
		Jan	Apr-Jan	Jan	Apr-Jan	Jan	Apr-Jan	Jan	Apr-Jan
Services Exports From India Scheme	Number of Scripts	0	1	0	0	0	0	0	2
	Value of Scripts (Rs. Crore)	0	5	0	0	0	0	0	1
	FOB value of Exports (Rs. Crore)	0	118	0	0	0	0	0	22
Advance Authorization	Number of Authorization	117	1,077	109	1,163	219	1,824	171	1,946
	CIF value of imports (Rs. Crore)	1,778	14,071	1,533	12,856	1,350	12,654	1,396	15,517
	FOB value of Exports (Rs. Crore)	2,408	20,076	2,676	19,726	2,033	18,550	1,931	23,387
Duty Free Import Authorization	Number of Authorization	1	8	0	7	3	20	2	22
	CIF value of imports (Rs. Crore)	2	39	0	61	33	148	13	136
	FOB value of Exports (Rs. Crore)	2	47	0	73	45	170	16	169
Export Promotion Capital Goods	Number of Authorization	76	586	70	618	87	707	86	822
	Duty foregone Amount (Rs. Crore)	100	714	110	846	103	859	82	882
	FOB value of Exports (Rs. Crore)	598	4,275	623	5,032	616	4,991	484	5,209
Import License for Restricted Items	Number of Authorization	0	0	0	0	0	0	0	0
	CIF value of imports (Rs. Crore)	0	0	0	0	0	0	0	0
Export License for Restricted Items	Number of Authorization	0	0	0	0	0	0	0	0
	FOB value of Exports (Rs. Crore)	0	0	0	0	0	0	0	0
Total	Number of Authorization	194	1,672	179	1,788	309	2,551	259	2,792
	CIF value of imports (Rs. Crore)	1,880	14,828	1,643	13,763	1,486	13,660	1,490	16,536
	FOB value of Exports (Rs. Crore)	3,009	24,516	3,298	24,830	2,694	23,711	2,430	28,787

Table 5: Scheme-wise Authorisations/Scripts and FOB/CIF values: Southern Zone RAs

Schemes		Hyderabad				Cochin			
		2024-25		2025-26		2024-25		2025-26	
		Jan	Apr-Jan	Jan	Apr-Jan	Jan	Apr-Jan	Jan	Apr-Jan
Services Exports From India Scheme	Number of Scripts	1	25	0	12	0	0	0	3
	Value of Scripts (Rs. Crore)	0	40	0	9	0	0	0	2
	FOB value of Exports (Rs. Crore)	6	1,050	0	179	0	0	0	80
Advance Authorization	Number of Authorization	107	1,044	114	1,190	37	286	31	324
	CIF value of imports (Rs. Crore)	996	12,658	993	12,367	726	2,961	618	3,925
	FOB value of Exports (Rs. Crore)	1,504	20,403	1,583	21,348	883	4,044	782	7,915
Duty Free Import Authorization	Number of Authorization	37	180	37	170	7	28	0	37
	CIF value of imports (Rs. Crore)	107	592	155	644	4	13	0	29
	FOB value of Exports (Rs. Crore)	121	672	175	728	5	18	0	35
Export Promotion Capital Goods	Number of Authorization	68	711	103	786	30	229	21	232
	Duty foregone Amount (Rs. Crore)	104	723	117	1,018	24	180	20	187
	FOB value of Exports (Rs. Crore)	608	4,216	693	6,022	146	1,080	121	1,119
Import License for Restricted Items	Number of Authorization	0	0	0	0	0	0	0	0
	CIF value of imports (Rs. Crore)	0	0	0	0	0	0	0	0
Export License for Restricted Items	Number of Authorization	0	0	0	0	0	0	0	0
	FOB value of Exports (Rs. Crore)	0	0	0	0	0	0	0	0
Total	Number of Authorization	213	1,960	254	2,158	74	543	52	596
	CIF value of imports (Rs. Crore)	1,208	14,013	1,265	14,037	755	3,155	638	4,143
	FOB value of Exports (Rs. Crore)	2,240	26,342	2,451	28,278	1,033	5,142	903	9,149

Table 5: Scheme-wise Authorisations/Scripts and FOB/CIF values: Southern Zone RAs

Schemes		Visakhapatnam				Coimbatore			
		2024-25		2025-26		2024-25		2025-26	
		Jan	Apr-Jan	Jan	Apr-Jan	Jan	Apr-Jan	Jan	Apr-Jan
Services Exports From India Scheme	Number of Scripts	0	0	0	2	0	0	0	0
	Value of Scripts (Rs. Crore)	0	0	0	2	0	0	0	0
	FOB value of Exports (Rs. Crore)	0	0	0	38	0	0	0	0
Advance Authorization	Number of Authorization	1	52	9	43	70	728	64	697
	CIF value of imports (Rs. Crore)	1	1,203	209	1,537	363	2,915	392	2,881
	FOB value of Exports (Rs. Crore)	3	1,494	266	1,939	570	4,166	572	4,554
Duty Free Import Authorization	Number of Authorization	0	0	0	0	0	1	0	2
	CIF value of imports (Rs. Crore)	0	0	0	0	0	10	0	7
	FOB value of Exports (Rs. Crore)	0	0	0	0	0	11	0	8
Export Promotion Capital Goods	Number of Authorization	34	344	20	262	104	1,096	127	1,111
	Duty foregone Amount (Rs. Crore)	17	237	97	573	53	787	98	910
	FOB value of Exports (Rs. Crore)	98	1,382	581	3,414	319	4,642	573	5,340
Import License for Restricted Items	Number of Authorization	0	0	0	0	0	0	0	0
	CIF value of imports (Rs. Crore)	0	0	0	0	0	0	0	0
Export License for Restricted Items	Number of Authorization	0	0	0	0	0	0	0	0
	FOB value of Exports (Rs. Crore)	0	0	0	0	0	0	0	0
Total	Number of Authorization	35	396	29	307	174	1,825	191	1,810
	CIF value of imports (Rs. Crore)	18	1,440	306	2,113	416	3,712	489	3,799
	FOB value of Exports (Rs. Crore)	100	2,876	847	5,391	889	8,819	1,144	9,903

Table 5: Scheme-wise Authorisations/Scripts and FOB/CIF values: Southern Zone RAs					
Schemes		Southern Zone Total			
		2024-25		2025-26	
		Jan	Apr-Jan	Jan	Apr-Jan
Services Exports From India Scheme	Number of Scripts	1	26	0	19
	Value of Scripts (Rs. Crore)	0	45	0	14
	FOB value of Exports (Rs. Crore)	6	1,168	0	319
Advance Authorization	Number of Authorization	551	5,011	498	5,363
	CIF value of imports (Rs. Crore)	5,214	46,461	5,140	49,082
	FOB value of Exports (Rs. Crore)	7,400	68,733	7,810	78,870
Duty Free Import Authorization	Number of Authorization	48	237	39	238
	CIF value of imports (Rs. Crore)	146	803	168	878
	FOB value of Exports (Rs. Crore)	174	918	190	1,013
Export Promotion Capital Goods	Number of Authorization	399	3,673	427	3,831
	Duty foregone Amount (Rs. Crore)	401	3,500	524	4,417
	FOB value of Exports (Rs. Crore)	2,385	20,586	3,074	26,136
Import License for Restricted Items	Number of Authorization	0	0	0	0
	CIF value of imports (Rs. Crore)	0	0	0	0
Export License for Restricted Items	Number of Authorization	0	0	0	0
	FOB value of Exports (Rs. Crore)	0	0	0	0
Total	Number of Authorization	999	8,947	964	9,451
	CIF value of imports (Rs. Crore)	5,762	50,809	5,832	54,390
	FOB value of Exports (Rs. Crore)	9,965	91,406	11,074	1,06,338

Table 6: Scheme-wise Authorisations/Scripts and FOB/CIF values: Northern Zone RAs

Schemes		CLA New Delhi				Kanpur			
		2024-25		2025-26		2024-25		2025-26	
		Jan	Apr-Jan	Jan	Apr-Jan	Jan	Apr-Jan	Jan	Apr-Jan
Services Exports From India Scheme	Number of Scripts	2	34	0	16	0	0	0	0
	Value of Scripts (Rs. Crore)	0	30	0	17	0	0	0	0
	FOB value of Exports (Rs. Crore)	2	925	0	575	0	0	0	0
Advance Authorization	Number of Authorization	448	3,881	360	3,940	45	459	33	372
	CIF value of imports (Rs. Crore)	2,760	25,086	2,660	29,003	121	1,258	135	1,134
	FOB value of Exports (Rs. Crore)	4,130	38,332	4,355	45,083	146	1,613	176	1,507
Duty Free Import Authorization	Number of Authorization	7	132	29	176	0	13	4	11
	CIF value of imports (Rs. Crore)	53	905	125	848	0	67	30	85
	FOB value of Exports (Rs. Crore)	63	1,031	146	1,013	0	77	35	98
Export Promotion Capital Goods	Number of Authorization	183	1,761	191	2,038	48	287	44	361
	Duty foregone Amount (Rs. Crore)	215	2,094	296	3,577	26	113	43	242
	FOB value of Exports (Rs. Crore)	1,287	12,365	1,718	20,512	149	665	259	1,432
Import License for Restricted Items	Number of Authorization	457	4,047	272	3,034	0	0	0	0
	CIF value of imports (Rs. Crore)	94,068	6,31,403	9,631	7,34,321	0	0	0	0
Export License for Restricted Items	Number of Authorization	62	344	60	743	0	0	0	0
	FOB value of Exports (Rs. Crore)	2,132	33,31,828	4,480	24,676	0	0	0	0
Total	Number of Authorization	1,159	10,199	912	9,947	93	759	81	744
	CIF value of imports (Rs. Crore)	97,096	6,59,519	12,711	7,67,766	147	1,438	209	1,461
	FOB value of Exports (Rs. Crore)	7,613	33,84,480	10,698	91,859	294	2,355	470	3,037

Table 6: Scheme-wise Authorisations/Scripts and FOB/CIF values: Northern Zone RAs

Schemes		Jaipur				Varanasi			
		2024-25		2025-26		2024-25		2025-26	
		Jan	Apr-Jan	Jan	Apr-Jan	Jan	Apr-Jan	Jan	Apr-Jan
Services Exports From India Scheme	Number of Scripts	0	0	0	0	0	0	0	0
	Value of Scripts (Rs. Crore)	0	0	0	0	0	0	0	0
	FOB value of Exports (Rs. Crore)	0	0	0	0	0	0	0	0
Advance Authorization	Number of Authorization	32	355	48	383	6	55	2	41
	CIF value of imports (Rs. Crore)	582	4,814	816	5,899	27	244	13	220
	FOB value of Exports (Rs. Crore)	661	6,032	996	7,464	32	285	15	258
Duty Free Import Authorization	Number of Authorization	2	38	1	11	0	4	0	6
	CIF value of imports (Rs. Crore)	2	148	10	41	0	15	0	19
	FOB value of Exports (Rs. Crore)	2	175	12	50	0	18	0	24
Export Promotion Capital Goods	Number of Authorization	32	335	33	357	7	75	1	46
	Duty foregone Amount (Rs. Crore)	38	737	35	967	5	36	0	29
	FOB value of Exports (Rs. Crore)	229	4,312	209	5,544	28	198	1	170
Import License for Restricted Items	Number of Authorization	0	0	0	0	0	0	0	0
	CIF value of imports (Rs. Crore)	0	0	0	0	0	0	0	0
Export License for Restricted Items	Number of Authorization	0	0	0	0	0	0	0	0
	FOB value of Exports (Rs. Crore)	0	0	0	0	0	0	0	0
Total	Number of Authorization	66	728	82	751	13	134	3	93
	CIF value of imports (Rs. Crore)	622	5,699	862	6,907	32	295	13	269
	FOB value of Exports (Rs. Crore)	892	10,518	1,216	13,059	60	501	16	452

Table 6: Scheme-wise Authorisations/Scripts and FOB/CIF values: Northern Zone RAs

Schemes		Jammu				Ludhiana			
		2024-25		2025-26		2024-25		2025-26	
		Jan	Apr-Jan	Jan	Apr-Jan	Jan	Apr-Jan	Jan	Apr-Jan
Services Exports From India Scheme	Number of Scripts	0	0	0	0	0	0	0	0
	Value of Scripts (Rs. Crore)	0	0	0	0	0	0	0	0
	FOB value of Exports (Rs. Crore)	0	0	0	0	0	0	0	0
Advance Authorization	Number of Authorization	0	1	0	2	72	644	55	646
	CIF value of imports (Rs. Crore)	0	3	0	26	688	9,151	1,257	7,912
	FOB value of Exports (Rs. Crore)	0	3	0	29	838	11,109	1,471	9,856
Duty Free Import Authorization	Number of Authorization	0	0	0	0	22	103	19	92
	CIF value of imports (Rs. Crore)	0	0	0	0	311	1,521	179	1,258
	FOB value of Exports (Rs. Crore)	0	18	0	24	355	1,743	418	1,948
Export Promotion Capital Goods	Number of Authorization	0	6	1	28	67	712	81	841
	Duty foregone Amount (Rs. Crore)	0	23	0	30	43	913	44	668
	FOB value of Exports (Rs. Crore)	0	35	0	97	239	5,296	255	3,862
Import License for Restricted Items	Number of Authorization	0	0	0	0	0	0	0	0
	CIF value of imports (Rs. Crore)	0	0	0	0	0	0	0	0
Export License for Restricted Items	Number of Authorization	0	0	0	0	0	0	0	0
	FOB value of Exports (Rs. Crore)	0	0	0	0	0	0	0	0
Total	Number of Authorization	0	7	1	30	161	1,459	155	1,579
	CIF value of imports (Rs. Crore)	0	26	0	56	1,042	11,585	1,480	9,837
	FOB value of Exports (Rs. Crore)	0	57	0	150	1,432	18,148	2,145	15,666

Table 6: Scheme-wise Authorisations/Scripts and FOB/CIF values: Northern Zone RAs

Schemes		Panipat				Srinagar			
		2024-25		2025-26		2024-25		2025-26	
		Jan	Apr-Jan	Jan	Apr-Jan	Jan	Apr-Jan	Jan	Apr-Jan
Services Exports From India Scheme	Number of Scripts	0	0	0	0	0	0	0	0
	Value of Scripts (Rs. Crore)	0	0	0	0	0	0	0	0
	FOB value of Exports (Rs. Crore)	0	0	0	0	0	0	0	0
Advance Authorization	Number of Authorization	16	118	13	175	0	0	0	0
	CIF value of imports (Rs. Crore)	36	1,140	128	1,035	0	0	0	0
	FOB value of Exports (Rs. Crore)	53	1,377	160	1,320	0	0	0	0
Duty Free Import Authorization	Number of Authorization	0	1	1	4	0	0	0	0
	CIF value of imports (Rs. Crore)	0	1	0	2	0	0	0	0
	FOB value of Exports (Rs. Crore)	0	1	1	2	0	0	0	0
Export Promotion Capital Goods	Number of Authorization	50	558	52	611	2	22	0	6
	Duty foregone Amount (Rs. Crore)	21	325	39	450	2	25	0	13
	FOB value of Exports (Rs. Crore)	118	1,837	221	2,550	9	106	0	40
Import License for Restricted Items	Number of Authorization	0	0	0	0	0	0	0	0
	CIF value of imports (Rs. Crore)	0	0	0	0	0	0	0	0
Export License for Restricted Items	Number of Authorization	0	0	0	0	0	0	0	0
	FOB value of Exports (Rs. Crore)	0	0	0	0	0	0	0	0
Total	Number of Authorization	66	677	66	790	2	22	0	6
	CIF value of imports (Rs. Crore)	58	1,466	168	1,486	2	25	0	13
	FOB value of Exports (Rs. Crore)	171	3,214	381	3,872	9	106	0	40

Table 6: Scheme-wise Authorisations/Scripts and FOB/CIF values: Northern Zone RAs

Schemes		Northern Zone Total				Others			
		2024-25		2025-26		2024-25		2025-26	
		Jan	Apr-Jan	Jan	Apr-Jan	Jan	Apr-Jan	Jan	Apr-Jan
Services Exports From India Scheme	Number of Scripts	2	34	0	16	0	30	0	55
	Value of Scripts (Rs. Crore)	0	30	0	17	0	46	0	37
	FOB value of Exports (Rs. Crore)	2	925	0	575	0	1,254	0	1,131
Advance Authorization	Number of Authorization	619	5,513	511	5,559	0	0	0	3
	CIF value of imports (Rs. Crore)	4,215	41,696	5,010	45,228	0	0	0	943
	FOB value of Exports (Rs. Crore)	5,859	58,752	7,173	65,517	0	0	0	1,144
Duty Free Import Authorization	Number of Authorization	31	291	54	300	0	0	0	0
	CIF value of imports (Rs. Crore)	367	2,658	345	2,253	0	0	0	0
	FOB value of Exports (Rs. Crore)	420	3,063	611	3,158	0	0	0	0
Export Promotion Capital Goods	Number of Authorization	389	3,756	403	4,288	0	0	0	0
	Duty foregone Amount (Rs. Crore)	349	4,267	457	5,977	0	0	0	0
	FOB value of Exports (Rs. Crore)	2,058	24,814	2,664	34,208	0	0	0	0
Import License for Restricted Items	Number of Authorization	457	4,047	272	3,034	0	0	0	0
	CIF value of imports (Rs. Crore)	94,068	6,31,403	9,631	7,34,321	0	0	0	0
Export License for Restricted Items	Number of Authorization	62	344	60	743	0	0	0	0
	FOB value of Exports (Rs. Crore)	2,132	33,31,828	4,480	24,676	0	0	0	0
Total	Number of Authorization	1,560	13,985	1,300	13,940	0	30	0	58
	CIF value of imports (Rs. Crore)	98,998	6,80,054	15,443	7,87,797	0	46	0	980
	FOB value of Exports (Rs. Crore)	10,472	34,19,381	14,927	1,28,134	0	1,254	0	2,274

Table 7: Monitoring of Export Obligation under Advance Authorisation Scheme issued upto March, 2023 (Status of Fulfilment as on January 2025-26) (Where EO period has expired till 2022-23)

S. No.	Regional Authorities	Authorisations issued			Surrendered/Cancelled		EO Fulfilled		Unredeemed	
		No.	CIF (Rs. Crore)	EO (Rs. Crore)	No.	EO (Rs. Crore)	No.	EO (Rs. Crore)	No.	EO (Rs. Crore)
1	Mumbai	175691	1573529	2854250	13778	184261	165827	2581493	7713	266920
2	New Delhi	91798	396997	550178	7800	22130	86522	440442	4901	107989
3	Bangalore	59704	233481	313444	3743	7227	57463	219064	2241	94380
4	Ahmedabad	56709	132259	175285	3800	5898	51575	119844	5052	54735
5	Kolkata	40965	133935	193266	3634	4826	39418	157871	1388	33878
6	Hyderabad	39087	189928	304557	3153	10455	35723	223578	3364	80979
7	Chennai	37080	183609	308987	1984	9300	35567	253654	923	53251
8	Vadodara	26838	258124	311407	2202	14474	23954	216595	2811	93923
9	Pune	22584	56236	104201	3475	9238	21833	83789	751	20412
10	Ludhiana	21813	54249	86179	1659	1870	20532	77651	836	5968
11	Coimbatore	21040	105328	129837	1335	3710	19594	89601	1148	39819
12	Cochin	15049	44496	59622	1145	2630	14761	58060	264	1485
13	Indore	10662	45166	62626	753	3438	9819	53533	799	9040
14	Jaipur	8655	27330	39322	967	1347	8261	35453	289	3542
15	Rajkot	7360	13645	18589	500	557	6526	13814	796	4489
16	Surat	7162	27916	41524	488	1082	6246	30479	716	10726
17	Kanpur	7961	17392	23767	328	575	7015	19647	946	4120
18	Panipat	2365	12090	18414	249	488	2010	13270	355	5144
19	Varanasi	2017	1248	2092	127	74	1982	2031	29	54
20	V'Patnam	1718	19690	26556	304	2556	1616	22215	94	4334
21	Nagpur	1263	14200	17600	72	433	1106	11899	68	1617
22	Guwahati	458	341	617	108	54	448	432	10	185
23	Jammu	104	295	388	18	50	80	231	24	157
24	Srinagar	5	10	12	1	2	3	6	2	7
Total		658088	3541491	5642721	51623	286675	617881	4724652	35520	897156

Table 8: Monitoring of Export Obligation under Advance Authorisation Scheme issued from 2023-24 to 2024-25 (Status of Fulfilment as on January 2026) (Where EO period has not expired)

S. No.	Regional Authorities	Authorisations issued			Surrendered/Cancelled		EO Fulfilled		Unredeemed	
		No.	CIF (Rs. Crore)	EO (Rs. Crore)	No.	EO (Rs. Crore)	No.	EO (Rs. Crore)	No.	EO (Rs. Crore)
1	Mumbai	12760	223292	507196	383	7765	4680	82210	8080	424986
2	New Delhi	8496	73048	99547	213	5176	3612	24624	4876	74804
3	Bangalore	4249	28937	41463	96	728	1957	12303	2292	29160
4	Ahmedabad	4133	51731	64055	122	2518	1459	9977	2674	54079
5	Kolkata	1610	30869	36937	22	179	574	3933	1036	33004
6	Hyderabad	2357	29508	46247	46	1079	525	10168	1832	36079
7	Chennai	2450	31267	46669	45	470	1020	14462	1430	32207
8	Vadodara	2059	28884	37944	62	1706	657	6005	1402	31939
9	Pune	844	5123	10332	34	448	326	2950	518	7381
10	Ludhiana	1376	18037	21935	29	212	440	5113	936	16822
11	Coimbatore	1544	6260	8948	24	117	601	2372	943	6576
12	Cochin	685	6938	9259	19	102	330	3391	355	5868
13	Indore	1377	6553	8686	6	13	215	1461	1162	7225
14	Jaipur	796	10266	13018	15	390	332	4553	464	8465
15	Rajkot	1045	4665	5622	19	61	236	1150	809	4472
16	Surat	805	6028	8421	0	0	156	814	649	7607
17	Kanpur	937	2689	3556	21	59	272	853	665	2704
18	Panipat	257	2460	3046	6	30	90	2039	167	1008
19	Varanasi	131	498	583	5	20	40	127	91	456
20	V'Patnam	145	3005	4808	12	327	54	1385	91	3423
21	Nagpur	281	2840	3473	17	23	107	411	174	3062
22	Guwahati	0	0	0	0	0	0	0	0	0
23	Jammu	5	16	19	1	5	2	9	3	10
24	Srinagar	0	0	0	0	0	0	0	0	0
Total		48342	572913	981765	1197	21430	17685	190309	30649	791336

Table 9: Monitoring of Export Obligation under Advance Authorisation Scheme for 2025-26 (April-January 2025-26)

S. No.	Regional Authorities	Authorisation issued			Surrendered/ Cancelled		EO Fulfilled		Unredeemed	
		No.	CIF (Rs. Crore)	EO (Rs. Crore)	No.	EO (Rs. Crore)	No.	EO (Rs. Crore)	No.	EO (Rs. Crore)
1	Mumbai	5600	100106	197551	34	134	109	990	5491	196561
2	New Delhi	3940	29003	45083	23	189	140	583	3800	44500
3	Ahmedabad	1915	26884	32592	9	25	26	55	1889	32536
4	Bangalore	1946	15517	23387	12	65	47	125	1899	23262
5	Vadodara	892	12326	25876	6	59	28	177	864	25699
6	Chennai	1163	12856	19726	4	15	56	750	1107	18976
7	Hyderabad	1190	12367	21348	7	129	12	134	1178	21214
8	Coimbatore	697	2881	4554	3	6	34	221	663	4334
9	Kolkata	817	13873	17285	2	4	8	68	809	17217
10	Ludhiana	646	7912	9856	6	198	15	220	631	9636
11	Kanpur	372	1134	1507	1	2	4	6	368	1500
12	Surat	343	2561	3577	0	0	8	26	335	3551
13	Pune	481	3349	7419	2	2	12	69	469	7350
14	Indore	430	2981	5575	3	33	4	34	426	5540
15	Jaipur	383	5899	7464	1	21	19	145	364	7320
16	Rajkot	428	1923	2284	4	10	5	11	423	2273
17	Cochin	324	3925	7915	1	44	4	50	320	7865
18	Nagpur	104	550	839	1	0	6	9	98	830
19	Panipat	175	1035	1320	1	1	4	5	171	1314
20	Varanasi	41	220	258	0	0	0	0	41	258
21	V'Patnam	43	1537	1939	0	0	3	7	40	1932
22	Guwahati	0	0	0	0	0	0	0	0	0
23	Jammu	2	26	29	0	0	0	0	2	29
24	Srinagar	0	0	0	0	0	0	0	0	0
Total		21932	258863	437385	120	936	544	3687	21388	433698

Table 10: Monitoring of Export Obligation under EPCG Scheme (Status of Fulfilment as on January 2025-26) (Where EO period has expired till 2017-18)

S. No.	Regional Authorities	Authorisations issued				EO fulfilled			Un-redeemed		
		No.	Duty foregone (Rs. Crore)	EO Refixed /Fixed (Rs. Crore)		No.	EO Refixed /Fixed (Rs. Crore)		No.	EO Refixed /Fixed (Rs. Crore)	
				Avg	Addl Spec		Avg	Addl Spec		Avg	Addl Spec
1	Mumbai	51781	86874	4708634	607289	37108	1458717	416389	11630	3174489	170373
2	New Delhi	44202	155198	7913048	326362	36960	6355241	279393	5046	1195282	36557
3	Coimbatore	35313	12147	865381	86698	29798	653823	73901	4222	174355	10286
4	Ludhiana	21310	11077	57358	60399	18282	55359	58548	2990	1999	1746
5	Chennai	18683	47161	2640961	89857	15584	2114962	72374	1898	359557	13249
6	Bangalore	17943	7417	1733034	52581	14342	1404014	32693	2680	243598	18338
7	Surat	26100	28829	217012	71384	16112	88508	29739	8703	122068	38326
8	Kolkata	14992	17449	1749056	114503	9809	1103151	84231	4625	584915	26698
9	Hyderabad	13842	23340	447354	51561	10240	322445	38322	3449	121007	12754
10	Pune	10501	6311	652272	45412	7980	547167	37227	1932	34067	5715
11	Ahmedabad	10438	9648	882865	57528	8111	449321	37608	1747	387340	17023
12	Kanpur	6982	1714	86803	8253	5904	71620	5382	983	14514	2730
13	Jaipur	5969	5572	53612	40135	4533	36787	16199	1058	13590	23014
14	Cochin	4794	3172	86418	9954	3984	66726	6926	613	17994	2570
15	Indore	4301	1900	67910	14074	3536	51637	10753	552	13984	2345
16	Panipat	4869	4560	53772	31564	3901	45105	23568	831	8362	7514
17	Vadodara	3280	3730	75705	26764	2577	61519	21079	548	12707	4106
18	Rajkot	4866	3581	57214	20549	3846	42522	13801	908	12373	6495
19	V'Patnam	2552	1848	194899	5919	2044	21850	4841	413	172735	747
20	Varanasi	1137	381	9774	2826	942	8578	2512	174	1180	259
21	Nagpur	1129	797	14723	3574	761	10752	2312	285	191	1064
22	Guwahati	154	110	66	237	40	62	72	106	4	149
23	Jammu	62	11	253	46	45	253	28	15	0	18
24	Srinagar	18	8	0	5	3	0	2	15	0	4
Total		305218	432834	22568125	1727476	236442	14970118	1267902	55423	6666312	402079

Table 11: Monitoring of Export Obligation under EPCG Scheme issued from 2018-19 to 2024-25 (Status of Fulfilment as on April-Jan.2025-26) (Where EO period has not expired)

S. No.	Regional Authorities	Authorisations issued				EO fulfilled			Un-redeemed		
		No.	Duty foregone (Rs. Crore)	EO Refixed /Fixed (Rs. Crore)		No.	EO Refixed /Fixed (Rs. Crore)		No.	EO Refixed /Fixed (Rs. Crore)	
				Avg	Addl Spec		Avg	Addl Spec		Avg	Addl Spec
1	Mumbai	11090	27279	7835804	237030	3491	13338	45192	7251	7818210	183208
2	New Delhi	13182	14725	5279221	120211	4770	2612313	28156	8004	2632782	85136
3	Surat	11415	4511	204480	41408	1161	11241	1003	10168	192868	40309
4	Coimbatore	8078	4379	772069	32652	2535	347473	9099	5383	414973	22833
5	Ludhiana	4671	4645	1250425	32313	1785	30302	11451	2750	1220124	20863
6	Bangalore	5152	5688	2108952	55879	1804	849249	7894	3170	1233145	47247
7	Kolkata	6765	8265	1661183	65181	2159	62679	2172	4507	1593121	62895
8	Chennai	4550	4272	1026911	40809	2308	434533	10616	2157	552918	29313
9	Ahmedabad	4930	7577	847200	63154	1167	1569	1134	3651	845587	59509
10	Hyderabad	4287	3010	1915430	24581	1092	369519	6211	3099	1515844	17931
11	Rajkot	3007	3091	34125	23213	817	1543	1869	2147	32444	21215
12	Pune	2864	2965	1535685	21103	951	447189	5325	1840	1019070	15403
13	Kanpur	2117	760	109640	5625	694	1178	793	1362	108451	4679
14	Jaipur	2467	3893	647284	27394	682	4968	3754	1716	642295	21337
15	Panipat	2569	1315	347652	17162	642	14129	2368	1872	333523	14794
16	Cochin	1571	586	74157	5172	412	5688	337	1094	68468	4820
17	Indore	1968	1190	179163	9454	269	9608	763	1660	169523	8654
18	V'Patnam	1951	1199	433040	10267	325	53	1228	1564	432987	9039
19	Vadodara	1371	3261	273273	21873	332	111	420	995	272561	21451
20	Nagpur	1506	727	22806	6671	212	8515	453	1237	11870	6171
21	Varanasi	220	100	1821	710	31	26	25	184	1795	681
22	Guwahati	49	89	1	137	33	0	19	14	1	119
23	Jammu	60	57	6	218	5	0	3	53	6	215
24	Srinagar	54	48	0	231	0	0	0	54	0	231
Total		95894	103631	26560326	862450	27677	5225225	140285	65932	21112565	698051

Table 12: Monitoring of Export Obligation under EPCG Scheme during April-Jan. 2025-26

S. No.	Regional Authorities	Authorisations issued				EO fulfilled			Un-redeemed		
		No.	Duty foregone amount (Rs. Crore)	EO Refixed /Fixed		No.	EO Refixed /Fixed		No.	EO Refixed /Fixed	
				Avg (Rs. Crore)	Addl Spec (Rs. Crore)		Avg (Rs. Crore)	Addl Spec (Rs. Crore)		Avg (Rs. Crore)	Addl Spec (Rs. Crore)
1	New Delhi	2038	3577	1042443	20512	14	0	9	2003	1042443	20480
2	Mumbai	1517	6769	930374	40377	5	0	0	1486	930374	40315
3	Coimbatore	1111	910	151805	5340	7	0	0	1097	151804	5340
4	Kolkata	1071	2312	368432	13118	4	0	0	1058	368432	13118
5	Surat	5343	2413	33089	13961	2	0	0	5325	33089	13961
6	Ahmedabad	753	1126	336154	6513	3	0	0	748	336154	6513
7	Bangalore	822	882	539420	5209	1	0	0	808	536464	5206
8	Rajkot	276	435	7358	2564	0	0	0	275	7358	2564
9	Hyderabad	786	1018	400357	6022	7	0	0	776	400357	6022
10	Chennai	618	846	254001	5032	3	0	0	612	253622	5023
11	Ludhiana	841	668	399216	3862	5	0	0	826	399216	3862
12	Panipat	611	450	50206	2550	31	0	0	572	50206	2550
13	Kanpur	361	242	35280	1432	3	0	0	355	35280	1430
14	Pune	494	660	88838	3937	0	0	0	492	88838	3937
15	Jaipur	357	967	180330	5544	0	0	0	352	180330	5544
16	V'Patnam	262	573	53998	3414	3	0	0	258	53998	3414
17	Cochin	232	187	29333	1119	1	0	0	230	29333	1119
18	Indore	340	372	28575	2124	0	0	0	340	28575	2124
19	Nagpur	335	271	7027	1565	0	0	0	335	7027	1565
20	Vadodara	247	411	50132	2439	4	0	0	241	50132	2439
21	Varanasi	46	29	175	170	0	0	0	46	175	170
22	Srinagar	6	13	0	40	0	0	0	6	0	40
23	Jammu	28	30	20	97	0	0	0	27	20	97
24	Guwahati	9	29	0	164	0	0	0	9	0	164
Total		18504	25191	4986564	147108	93	0	9	18277	4983229	146999

Metadata for MIS Data

Item No	Concept name	Details
1	Contact	
1.1	Contact Organisation*	Directorate General of Foreign Trade
1.2	Compiling agency*	Statistical Adviser, DGFT, Ministry of Commerce & Industry
1.3	Custodian agency*	Directorate General of Foreign Trade, Ministry of Commerce & Industry
1.4	Contact Details*	Statistical Adviser, Directorate General of Foreign Trade
2	Data Description and Presentation	
2.1	Data description*	<p>MIS reports provide aggregated administrative data to monitor the Export Promotion Schemes under the Foreign Trade Policy (FTP). The dataset presents scheme-wise and RA/Zone-wise information on exports.</p> <p>The data is compiled and published by the Directorate General of Foreign Trade (DGFT), Ministry of Commerce & Industry, through its Management Information System (MIS). The dataset covers key export promotion schemes including Advance Authorisation (AA), Export Promotion Capital Goods (EPCG), Duty Free Import Authorisation (DFIA), RoDTEP/ RoSCTL, MEIS/SEIS (legacy schemes), and other schemes notified under the FTP.</p> <p>Key data elements include scheme name, reporting period, aggregated IEC count, number of authorisations or scrips issued, FOB export value (₹/USD), incentive or duty credit amount sanctioned. The data is intended for performance monitoring, policy analysis, transparency. It is aggregated in nature, subject to revision and validation by DGFT. Updates are released periodically—monthly and annually.</p>
2.2	System of Classification*	Not Applicable

2.3	International/ National Standards Classification/Codes, if followed*	<p>MIS reports follow recognised national and international standards and classifications, wherever applicable. Product classification is based on ITC (HS), aligned with the WCO Harmonized System (HS). Exporters are identified using the Importer Exporter Code (IEC) issued by DGFT. Reporting periods follow the Government of India financial year format.</p> <p>These standards ensure consistency, interoperability, and comparability of DGFT MIS data across national and international trade datasets.</p>
2.4	Sector coverage*	Coverage is comprehensive and aligned with export promotion schemes notified under the Foreign Trade Policy
2.5	Concepts and definitions*	As mentioned on 2.1 above
2.6	Unit of compilation	RA Level/ Zonel Level
2.7	Population coverage	The DGFT MIS reports cover all exporters and importers registered with DGFT who hold a valid Importer Exporter Code (IEC) and have availed benefits under Export Promotion Schemes during the reporting period. Coverage is nationwide and subject to scheme eligibility and reporting timelines.
2.8	Reference Period*	The reference period for DGFT MIS reports is the financial year, month, or quarter during which exports occurred and authorisations or incentives were issued
2.9	Duration and period of enumeration*	MIS data is collected continuously and aggregated monthly, quarterly, or annually, covering the period when exports occurred and authorisations or incentives were issued
2.1	Sample size/Dataset Size*	MIS reports cover the entire population of eligible exporters and importers with a valid IEC who availed scheme benefits, with dataset size varying by number of authorisations, scrips, and exporters.
2.11	Data Confidentiality	DGFT MIS reports provide only aggregated data, keeping individual exporter or importer information confidential for administrative and analytical use
3	Institutional Mandate	
3.1	Legal acts and other agreements*	

3.2	Data sharing/Data Dissemination	MIS data is shared in aggregated form via the DGFT website and official reports, and with government or research agencies, while keeping individual exporter information confidential.
3.3	Release calendar*	Annual/ Monthly
3.4	Frequency of dissemination*	Monthly
3.5	Data access*	MIS data is publicly available on DGFT website.
4	Quality Management	
4.1	Documentation on methodology*	MIS reports use a standard methodology: data is submitted via DGFT portal, verified by regional offices, and is centrally compiled.
4.2	Quality documentation	Not Applicable
4.3	Quality assurance	Not Applicable
5	Accuracy and Reliability	Not Applicable
5.1	Sampling error	No sample is drawn.
5.2	Measures of reliability	-
6	Timeliness	
6.1	Timeliness*	MIS reports are released monthly and annually after the reporting period, ensuring timely availability for monitoring and policy analysis
7	Coherence and Comparability	
7.1	Comparability – over time*	Comparable
7.2	Coherence	-
8	Data Processing	
8.1	Source data type*	Administrative
8.2	Frequency of data collection*	Monthly and Annual
8.3	Mode and method of data collection	MIS data is collected electronically via the DGFT portal, verified by regional offices, and centrally compiled for aggregation and reporting.
8.4	Data validation*	Validation is primarily done through regional authorities
8.5	Data compilation	Centrally compiled
8.6	Data identifier(s)*	-
9	Metadata Update	
9.1	Metadata last posted	
9.2	Metadata last update	